

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SHRI V V KATHARE
COURT 53 ADDL SESSIONS JUDGE
Criminal Cause List Dated 09-11-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>EVIDENCE PART HEARD</u>				
1	SPL CASE CBI	100081/2006	State of Maharashtra CBI ACB Mumbai Vs Dilip Hiralal Kiran and 2 others	1 Shingnapurkar, 2,3 Patkar
2	SPL.CASE	100071/2006	State Of Maharashtra CBI ACB Vs M. K. Unny 10	APP Smt. Khandelwal 1 Law focus, 3-7 Shingnapurkar, 8 Yuvraj Patil, 10 Galgal
<u>CHARGE</u>				
3	SPL.CASE	285/2020	CBI ACB Vs Mohammad Husain Ajmuddin Mujawar	

Criminal Cause List Dated 10-11-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>EVIDENCE PART HEARD</u>				
1	SPL CASE CBI	100079/2006	State of Maharashtra CBI ACB Mumbai Vs Rajendra Prakash Saxena and another	SPP P.B. GAIKWAD Adv. Shri. Shingnapurkar for both accd
<u>DEFENCE EVIDENCE</u>				
2	SPL CASE CBI	100080/2014	The State CBI Vs Shivaji Ganesh Naidu	SPP Mr. P.B. Gaikwad Shingnapurkar for A1

Criminal Cause List Dated 11-11-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>ADMISSION DENIAL</u>				
1	SPL CASE CBI	1000036/2009	State of Maharashtra Vs Surendra Kumar Arora and 4 Others	SPP P.B. GAIKWAD Adv. Shri. Manoj Bachate for A-1

<u>EVIDENCE PART HEARD</u>				
2	SPL CASE CBI	100027/2012	The State CBI Vs Raj Bahadur Singh and 3 others	SPP P.B. GAIKWAD 1) 1,2- Absconding, 3- Shingnapukar, 4-Adv.D.P. Rajan

Criminal Cause List Dated 12-11-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>EVIDENCE PART HEARD</u>				
1	SPL CASE CBI	100098/2009	State C.B.I.A.C.B.MUMBAI Vs Shri Veeraswamy Gowthaman and 7 Others	SPP Mr. R N Sharma 1S.P.Tiwari, 2R M Tiwari, 4,5,9Takalkar, 6Shashtri
<u>ARGUMENTS</u>				
2	CRI APPEAL	100311/2018	Kawaljit Singh Anand - Appellant (Org. accused no. 1 and 2) Vs The Central Bureau of Investigation and The State of Maharashtra - Respondent	P. B. Patil
3	CRI APPEAL	100314/2018	Bhagwan Shridhar Sawant@MA-105- -18,BA-906-18-Aplnt. Vs Union of India-At the Instance C.B.I. ACB- Respdt.	Dr. Sai Kumar Pathrudu M.
4	CRI APPEAL	100315/2018	Bhagwan Shridhar Sawant@MA-105- -18,BA-907-18-Aplnt. Vs Union of India-At the Instance C.B.I. ACB-	Dr. Sai Kumar Pathrudu M.

5	CRI APPEAL	100316/2018	Bhagwan Shridhar Sawant@MA-105-18,BA-908-18-Aplnt. Vs Union of India-At the Instance C.B.I. ACB-Respdt.	Dr. Sai Kumar Pathrudu M.
6	CRI APPEAL	100317/2018	Bhagwan Shridhar Sawant@MA-105-18,BA-909-18-Aplnt. Vs Union of India-At the Instance C.B.I. ACB-Respdt.	Dr. Sai Kumar Pathrudu M.
7	CRI APPEAL	100318/2018	Pradeep Kumar@MA-1056-18,BA-91-18-Aplnt. Vs Union of India-At the Instance C.B.I. ACB	Qureshi Mohd. Aftab
8	CRI APPEAL	100319/2018	Pradeep Kumar@MA-1057-18,BA-91-18-Aplnt. Vs Union of India-At the Instance C.B.I. ACB	Qureshi Mohd. Aftab
9	CRI APPEAL	100320/2018	Pradeep Kumar@MA-1058-18,BA-91-18-Aplnt. Vs Union of India-At the Instance C.B.I. ACB	Qureshi Mohd. Aftab
10	CRI APPEAL	100321/2018	Aftab Heptullah PatelMA-1059-18,-A-913-18-Aplnt. Vs Union of India-At the instance C.B.I. ACB	Qureshi Mohd. Aftab
11	CRI APPEAL	100322/2018	Harshad Harilal Parekh@MA-1064-18,-A-916-18-Aplnt. Vs Union of India(At the instance of C.B.I., A.C.B.)	Qureshi Mohd. Aftab
12	CRI APPEAL	100323/2018	Sunil V. Shinde@MA-1065-18,BA-91-18-Aplnt. Vs Union of India(At the instance of C. B. I. Anti Corruption Bureau,)	Qureshi Mohd. Aftab
13	CRI APPEAL	100324/2018	Harvinder Singh Alag@MA-1070-18,-A-918-18-Aplnt. Vs The Central BUreau of Investigation and State of Maharashtra-Respdt.	P. B. Patil
14	CRI APPEAL	100325/2018	Baljit Kaur and Gurvinder Singh Alag@MA-1071-18,BA-919-18-Aplnt. Vs The Central Bureau of Investigation and State of Maharashtra-Respdt.	P. B. Patil
15	CRI APPEAL	100332/2018	Ramesh Vishandas Panjwani@MA-108-18,BA-933-18-Aplnts. Vs The State of Maharashtra and Central Bureau of INvestigation, Anti Corruption	N. P. Shukla

CHARGE

16 SPL CASE CBI 100001/2019 CBI ACB
Vs
Raj Relu Gehani

COMPLIANCE

17 SPL CASE CBI 100061/2018 CBI ACB
Vs
Dayananad Mahendra Ray and others

SPP P.B.
GAIKWAD

Adv. Aradhana
Singh

18 SPL CASE CBI 100092/2018 CBI ACB
Vs
Dayanand Mahendra Ray and others

